

5

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/357/(IB)/2018
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

Aanchal Nichani - Counsel for Petitioner /
operational auditor.

M. SHANDAYUTHAPANI - Counsel for Respnt. M. S. J. T. T.

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request. Put up on 05.07.2018.

-84-

(S VIJAYARAGHAVAN)
Member (Technical)

-84-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)